

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2732  
ANSWERED ON:28.07.2014  
AADHAAR CARD FOR EPFO BENEFICIARIES  
Ahir Shri Hansraj Gangaram

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Employees Provident Fund Organisation (EPFO) has made it mandatory to submit Aadhaar Card details of employees for any PF transactions;
- (b) if so, the details thereof;
- (c) whether the Government has also extended the deadline of making the Aadhaar number mandatory for subscribers;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the measures taken by the Government to provide the said card to all the citizens speedily and in time?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): No, Madam.

(b) to (d): Do not arise in view of reply to part (a) above.

(e): The Unique Identification Authority of India (UIDAI) is mandated to issue Aadhaar Cards to the residents of India. The measures taken by UIDAI to issue the Aadhaar Cards speedily are as follows:-

1. Enrolments of residents for Aadhaar are carried through multiple registrars. The registrars, inter-alia, include State Government Departments, Central Government Departments/Agencies, banks, financial institutions. The registrars engage enrolment agencies for enrolment.
2. The capacity for processing for Aadhaar generation has been enhanced. Multiple printers have been engaged to augment the printing of Aadhaar letters.
3. An online facility to check status of Aadhaar and to print electronic copy as e-Aadhaar has been provided. Grievance redressal mechanism through a toll-free call centre has also been put in place.